

Rep. by Act... of 1974, S. 28 & 29

THE PROVISIONAL COLLECTION OF TAXES  
(AMENDMENT) ACT, 1964

No. 45 OF 1964

[22nd December, 1964.]

An Act further to amend the Provisional Collection of Taxes  
ACT 1931.

BE it enacted by Parliament in the Fifteenth Year of the  
Republic of India as follows:—

1. (1) This Act may be called the Provisional Collection of Taxes (Amendment) Act, 1964. Short  
title and  
commence-  
ment.

(2) This Act shall come into force on such date<sup>1</sup> as the Central Government may, by notification in the Official Gazette, appoint.

16 of 1931. 2. In sections 4 and 5 of the Provisional Collection of Taxes Act, 1931, for the words "sixtieth day", wherever they occur, the words "seventy-fifth day" shall be substituted. Amend-  
ment of  
sections  
4 and 5.

<sup>1</sup> 1-2-1965 : *Vide* Notification No. S.O. 326, dated 30-1-1965, Gazette of India, Pt. II, Sec. 3 (ii), p. 360.